

**PROFORMA FOR DECLARATION OF ASSETS
(As on 31.03.2012)**

Name of Officer (In Full) : **PANKAJ SHARMA**
Date of Birth : 17-07-1978
Present post held : CIVIL JUDGE CLASS-1 BHILAI-3, DISTT. DURG

Immovable Property				
Name of District Sub-Division, Taluka and Village in which property is situated	Name and details of Property		If not in own name, State in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired.
1	Housing and other Buildings	Land	4	5
2	3			
1	NO IMMOVABLE PROPERTY EITHER OWNED OR HELD IN ANY OTHER PERSON'S NAME			
2				
3				

Movable Property (Valued Above 25000/- of Rs.)

Name of Articles :

ONE CAR MARUTI ZEN ESTILO NO. MP07 CA 2783 OF WIFE APARNA SHARMA'S OWNERSHIP

Jewellery (Lump Sum)

Jewellery (Worth Rs.)

4 LACS

Share / Debentures

Name of Issuing Company

Nos. of Shares

1**2****Life Insurance Policy & Others**

Name of Issuing Company

Amount

1**2**

3 POSTAL LIFE INSURANCE POLICIES IN OWN NAME
1 SBI LIFE INSURANCE POLICY IN OWN NAME
4 LIC INDIA POLICIES IN OWN NAME
1 BAJAJ ALLIANZ LIFE INSURANCE IN WIFE'S NAME
1 LIC INDIA POLICY IN DAUGHTER'S NAME

500000/- Rs. EACH
512000/- Rs.
700000/-Rs.
400000/- Rs.
50000/-Rs.

Bank Deposits / Securities & Investments

	Name of Bank 1	City 2	Amount 3
1) Fixed Deposits	SBI	BHILAI-3	1,00,000
2) Savings Bank A/CS	SBI SBI	BHILAI-3 BHILAI-3	27,901 23492
3) PPF	SBI	KORBA	50120
4) GPF			
5) NSC	WIFE'S NSCs IN POST OFFICE	SAGAR	3,50,000
6) Others	SIP IN SBI MAGNUM TAXGAIN SCHEME	TOTAL UNITS 1544	57521.56

1. In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note :- The expected declaration of assets is subject to Provision of C.G. Civil Services (Conduct) Rules 1965.

Date : 11.01.2013

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PANKAJ SHARMA

CIVIL JUDGE -1 BHILAI 3